

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 118

CP (IB) No. 1/Chd/Pb/2020

**IN THE MATTER OF:**

RKG Polyplast Pvt. Ltd

...Petitioner/Operational Creditor

Vs.

Paragon Cable Industries Pvt. Ltd.

...Respondent/ Corporate Debtor

**Under Section:** 9, IBC, 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 09.05.2024.

Tanvi  
09.04.2024

Sd/-  
Court Officer